

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 21st Day Of February 2025
COURT HALL NO.4 SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE
THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
MATTER PERTAINS TO PRINCIPAL BENCH BENGALURU			
ORDERS			
1	WP 7725/2023 REG: NON FILING OF DETAILED ACTION TO BE TAKEN REPORT AND STATUS REPORT BY ADV FOR R1 & R2 - CORPORATION 2) NON FILING OF ANY PAPERS FOR COMPLIANCE WITH PARA NO. 7 & 8 OF THE ORDER DTD: 11/03/2024 BY COUNSEL FOR R1 & R2 3) NON-FILING FURTHER AFFIDAVIT BY ADV FOR R1 & R2 V/O DTD. 04/7/24 (DATE)	(LB, BMP) <i>PET: M/S AMERICAN ROAD TECHNOLOGY AND SOLUTIONS PVT LTD NAVEEN CHANDRA. V</i>	<i>RES: S H PRASHANTH AND OTHERS</i> S H PRASHANTH FOR R1 & R2 AGA FOR R3 (MA NOT FILED)

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